

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.4133
TO BE ANSWERED ON 23.12.2015**

VISA TO PEOPLE OF ARUNACHAL PRADESH

4133. SHRI JAGDAMBIKA PAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the issue of visas to people from the State of Arunachal Pradesh by China has figured in any recent bilateral talks between the two countries and if so, the details thereof;**
- (b) whether there has been any progress in this regard;**
- (c) if so, the details thereof; and**
- (d) the steps taken/proposed to be taken to resolve this issue expediently?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (d) Yes. It has been conveyed to the Chinese side on several occasions, including at the highest level, that all Indian passport holders should be treated equally on the basis of reciprocity. Arunachal Pradesh is an integral and inalienable part of India.
